

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	For hearing on IAs	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHATA BENGAL 9886940570	Petitioner	Akshata Bengal
2.	LAKSHMI MENON 9880073412	Respondent	Lakshmi

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 36/17 is taken up today along with other I.As. Already Tribunal issued notice to the proposed party. Registry to verify and put up whether notice was served or not on the proposed party. List it on 15/01/2018.


Member (T)


Member (J)